

various institutions in the country and abroad; and

(b) if so, the year-wise number of total officers sponsored for training and the number of SC/ST officers among them during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b). A statement giving the required information is attached.

Statement

The Food Corporation of India sponsors/nominates its officers to undergo training programmes organised by the various institutions in the country and abroad as a part of man-power planning and development. The number of officers sponsored for training in various institutions in the country and abroad and the number of SC/ST among them during the last three years are given below:

| Year | No. of officers sponsored for training Within the country | | | Abroad | | |
|-------------------------|--|-------|-------|--------|-------|-------|
| | Genl. | SC/ST | Total | Genl. | SC/ST | Total |
| 1980-81 | 39 | 3 | 42 | 33 | 3 | 36 |
| 1981-82 | 43 | 3 | 46 | 9 | 2 | 11 |
| 1982-83 (Upto Feb. '83) | 45 | 4 | 49 | 15 | .. | 15 |

Backlog of SC/ST personnel in FCI

3661. SHRI R. N. RAKESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the latest position of the staff category-wise and post-wise, separately and the number of SC/ST personnel in each category in Food Corporation of India;

(b) the category-wise and cadre-wise backlog of SC/ST personnel; and

(c) the steps taken or being taken to fill the backlog?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Reservation Quota in F.C.I.

3662. SHRI R. N. RAKESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India is following the directives of

the Government in regard to filling up of the reserved quota for SC/ST personnel;

(b) whether the Food Corporation of India is recruiting personnel under relaxed qualifications and experience;

(c) if so, the year-wise number of SC/ST communities recruited under relaxed qualifications and experience during the last five years, year-wise in respect of category-I; and

(d) if not, the number of posts which have been de-reserved during the last five years year-wise and the reasons for de-reservation?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) The Food Corporation of India has been recruiting personnel belonging to SC/ST community by relaxing qualifications and experience wherever considered necessary.

(c) The year-wise number of SC/ST candidates recruited under relaxed

qualifications and experience in category-I posts during the last 5 years was as under:—

| Year | No. of candidates | Remarks |
|------|---------------------------------------|---------|
| 1978 | 3 SC 2 SC candidates di- 1 ST join | no |
| 1979 | 1 SC 2 ST | — |
| 1980 | NIL | — |
| 1981 | 3 ST | — |
| 1982 | NIT | — |

(d) No de-reservation has been done during the last 5 years in direct recruitment to Category-I posts.

Allotment Pools for Central Government Employees

3663. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Allotment pools, with details existing at present in the Estate Office for allotment of various types of Government accommodation to Central Government employees of various Offices/Departments;

(b) what steps Government propose to take to minimise the 'Separate Pool for Separate Category of Employees' system in order to remove the feeling of disparity among Government employees; and

(c) what steps Government propose to take to augment the construction of Government accommodation for allotment to the Central Government employees working in the Capital?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The following pools are maintained in the General Pool accommodation:—

(i) Lady Officers' Pool separately for married lady officers and for single lady officers;

(ii) Tenure Officers' Pool—for the officers of the Indian Administrative Service, Indian Forest Service and Indian Police Service on duty with the Central Government or Delhi Administration on tenure basis.

The allotments in these pools are made in the type next below the type to which the officers are otherwise entitled according to the rules.

(b) and (c). Govt. has already launched a Crash Programme for the construction of quarters in the General Pool in order to minimise the difficulties of Govt. employees for accommodation.

Houses Constructed by D.D.A.

3664. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of houses constructed by D.D.A. and handed over to the owners for occupation in 1980, 1981 and 1982 giving the figures year-wise;

(b) what is the amount spent on these houses each year and how much has been collected or expected to be collected from the purchasers in each year;

(c) how much profit has been earned by D.D.A. on the sale of residential and industrial plots, houses and shops and flats in 1980, 1981 and 1982; and

(d) what action Government propose to take to check the profiteering of D.D.A. in housing activity?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Rehabilitation of the Residents of Kingsway Camp

3665. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the details of decisions taken by Government during 1977, 1978 and